

tened the Nagas on the Imphal-Tamenglong road to quit their villages; and

(b) if so, the steps taken to safeguard the villagers on the said road against the use of force by Mizo hostiles?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY):

(a) There is no such information available with Government.

(b) Security posts have been established.

#### Regrouping of Mizos

1173. SHRI SRINIBAS MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 12,000 mizos have been shifted to safer areas in the Mizo Hills;

(b) if so, whether they are provided with the same facilities as they were enjoying at their original habitation; and

(c) to what use have the original sites of their habitation been put?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY):

(a) Inhabitants of 40 villages numbering about 13780 have voluntarily shifted to bigger villages and security post locations with the assistance of the Security Forces in the Mizo Hills District.

(b) The villagers were given assistance to remove useful construction material and their paddy stocks of etc. to new sites. There is also greater security in these villages.

(c) Government have not put these sites to any use. It has, however, been ensured that the old abandoned sites cannot be used by the hostiles either.

#### By-election in Kokrajhar Lok Sabha Constituency

1174. SHRI SRINIBAS MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the tribal people of Assam boycotted the by-election in the Kokrajhar Lok Sabha Constituency in Assam;

(b) whether it is also a fact that they picketed polling booths and set up barricades to obstruct voters going to the booths;

(c) whether Government have been informed of the causes of this attitude of the tribals; and

(d) if so, the causes thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Plains Tribal Council of Assam gave a call for the boycott the bye-election in the Kikrajhar Lok Sabha Constituency in Assam. Volunteers of the Council also picketed polling booths and created other obstructions in the conduct of the poll.

(c) and (d). The Plains Tribal Council of Assam adopted the above attitude to press its demands for re-delimitation of constituencies reserved for plains tribals for elections both to Parliament and the Assam State Assembly and for a separate autonomous unit.

#### दिल्ली भेरेठ सीमा पर गैर कानूनी शराब का बरामद किया जाना

1175 श्री राम गोपाल शालवाले : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिल्ली-भेरेठ सीमा पर गैर-कानूनी शराब के पकड़े जाने की ओर दिलाया गया है ;

(ख) यदि हां, तो इस सम्बन्ध में की गई जांच के लिये क्या परिणाम निकले हैं कि कुछ डिस्टिलरियां स्प्रिट, नकली रम, तथा ह्विसकी बेच रही हैं;

(ग) ऐसी गतिविधियों में लगे व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है; और

(घ) इतनी बड़ी मात्रा में पकड़ी गई शराब का किस प्रकार उपयोग किया गया और भविष्य में इस अपराध को रोकने के लिये क्या कार्यवाही की गई है ?

**गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिद्याचरण शुक्ल) :** (क) जी, हां श्रीमान् ।

(ख) से (घ) दिल्ली प्रशासन ने सूचित किया है कि उन्होंने ने दिल्ली-मेरठ सीमा पर देशी अरबैध शराब बरामद की है। डिस्टिलरियों द्वारा स्प्रिट आदि बेचने की घटनाओं के बारे में कोई सूचना नहीं है। शराब की बरामदगी के सिलसिले में गिरफ्तार व्यक्तियों पर कानून के अनुसार मुकदमे चलाये जा रहे हैं। ऐसे मामलों में बरामद की हुई शराब का न्यायालय के आदेशों के अनुसार निपटान कर दिया जाता है ।

मेरठ जिले के सम्बन्ध में सूचना उत्तर प्रदेश सरकार से एकत्रित की जा रही है और सदन के सभा पटल पर रख दिया जाएगा ।

### शिक्षा प्रणाली में सुधार

1176 श्री राम गोपाल शालवाले : क्या : शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का ध्यान श्री पी. 0. ए. 30 वर्मा, सेशन जज, आगरा के इस निर्णय को और दिलाया गया है जिस में निर्मम हत्या के आरोप पर तीन अवयस्क लड़कों को आजीवन कारावास का दण्ड दिया गया है;

(ख) क्या यह भी सच है कि माननीय न्यायाधीश ने कहा है कि वर्तमान शिक्षा प्रणाली में नैतिक तथा धार्मिक शिक्षा की कमी

तथा चलचित्र गृहों में दिखाये जाने वाले अश्लील तथा अनैतिक चित्र अनुभवहीन लड़कों द्वारा की गई निर्मम हत्या के लिये जिम्मेदार हैं; और

(ग) यदि हां, तो क्या सरकार शिक्षा प्रणाली में परिवर्तन करने, चलचित्रों में अनैतिकता, चोरी, डकैती तथा हत्या आदि के दृश्यों को बदलने तथा फिल्म सेंसर बोर्ड पुनर्गठन करने के प्रश्न पर विचार करेगी ?

**शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा अजाद) :** (क) से (ग) सूचना एकत्रित की जा रही है तथा सभा-पटल पर रख दी जायगी ।

### Technical Education in Orissa

1177. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have agreed to continue their assistance to the Rourkela Regional Engineering College in Orissa;

(b) if so, the details and amount of assistance together with the period of extension;

(c) the decisions that have been taken for expansion and consolidation of technical education in Orissa in 1968-69 and coming years; and

(d) whether any assessment has been made about the backwardness of the State in the field of technical education?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) The Central Government will provide the entire non-recurring expenditure on buildings and equipment till the project is completed according to the original scheme. The Central assistance of 50 per cent for recurring expenditure will also be given for 1968-69.